

[Translation]

MR. SPEAKER : The matter is being looked into.

[English]

SHRI AMAL DATTA : So, I have your assurance ?

MR. SPEAKER : No assurance.  
(Interruptions)

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12.03 hrs.

PAPERS LAID ON THE TABLE

[English]

Coast-Guard (Conditions of Service) Rules, 1986. Notifications under sub-section (3) of section 281 of the Cantonments Act, 1924.

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : I beg to lay on the Table :—

- (1) A copy of the Coast Guard (Conditions of Service) Rules, 1986 (Hindi and English versions) published in Notification No. S.R.O. 20(E) in Gazette of India dated the 12th November, 1986 under sub-section (3) of section 123 of the Coast Guard Act, 1978.

[Placed in Library. See No. LT—3285/86]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 281 of the Cantonments Act, 1924 :—

- (i) The Cantonments (Execution of Warrants for the Attachment and Sale of Immovable

Property) Rules, 1986 published in Notification No. S.R.O. 291 in Gazette of India dated the 20th September, 1986.

- (ii) The Shahjahanpur Cantonment (Division into Wards) Rules, 1986 published in Notification No. S.R.O. 314 Gazette of India dated the 11th October, 1986.

- (iii) The Shillong Cantonment (Division into Wards) Amendment Rules, 1986 published in Notification No. S.R.O. 315 in Gazette of India dated the 11th October, 1986.

- (iv) The Morar Cantonment (Division into Wards) Rules 1986 published in Notification No. S.R.O. 316 in Gazette of India dated the 11th October, 1986.

- (v) The Varanasi Cantonment (Division into Wards) Rules, 1986 published in Notification No. S.R.O. 317 in Gazette of India dated the 11th October 1986.

- (vi) The Cantonments (Forms and Manner of Service of Notices) Rules, 1986 published in Notification No. S.R.O. 330 in Gazette of India dated the 8th November, 1986.

[Placed in Library. See No. LT—3286/86]

- (3) (i) A copy of the Annual Administration Reports (Hindi and English versions) of 62 Cantonment Boards for the year 1985-86.

- (ii) A copy of the Annual Consolidated Accounts (Hindi and English versions) of 62 Cantonment Boards for the year 1985-86.

- (iii) A copy of the Bi-Annual Audit Report (Hindi and English versions) of 62 Cantonment Boards for the year 1985-86

[Placed in Library, See No. LT—3287/86]

**Notifications under Section 148 of the Delhi Police Act, 1978.**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 148 of the Delhi Police Act 1978 :—

- (1) The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 1985 published in Notification No. F. 10/15/83-Home (P) in Delhi Gazette dated the 31st July, 1986.

[Placed in Library, See No. LT-3288/86]

- (2) Notification No. F 10/4/84-Home (P) published in Delhi Gazette dated the 6 December, 1985 regarding recruitment rules for the post of Assistant Information Officer (Public Relations Officer) in Delhi Police.

[Placed in Library. See No. LT—3289/86].

**Notification under Section 159 of the Customs Act, 1962.**

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : I beg to lay on the Table :—

- (1) A copy each of the following Notification (Hindi and English versions) under Section 159 of the Customs Act, 1962:—

- (i) G.S.R. (E) published in Gazette of India dated the 13th November, 1986 together with an explanatory memorandum seeking to extend the benefit of the Duty Exemption Scheme against advance licence to the import of Raspberry Pulp, Strawberry Pulp and Cherry Pulp for export of processed food products like Jam.

- ii) G.S.R. 1205(E) published in Gazette of India dated the 14th November, 1986 together with an explanatory memorandum making certain amendments to Notification No. 312/86—Customs dated the 13th May, 1986 so as to exempt Strawberry pulp, Cherry pulp and Raspberry pulp from the whole of the auxiliary duty of customs when imported under Duty Exemption Entitlement Scheme (Advance Licencing Scheme).

[Placed in Library. See No. LT—3290/86.]

- (2) A copy of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :—

- (i) G.S.R. 1202(E) published in Gazette of India dated the 13th November, 1986 together with an explanatory memorandum regarding exemption to mixtures of mineral substances commonly known as 'raw feed' and (slurry from the whole of the duty of excise leviable thereon.

- (ii) G.S.R. 1203 (E) published in Gazette of India dated the 13th November, 1986 together with an explanatory memorandum regarding exemption to limestone, in

any form, from the whole of the duty of excise leviable thereon.

- (iii) G.S R. 1204(E) published in Gazette of India dated the 13th November, 1986 together with an explanatory memorandum making certain amendment to Notification No. 192/86—Central Excise dated the 22nd August, 1986.

[Placed in Library. See No. LT—3291/86.]

**Annual Reports and Reviews on the working of the Uranium Corporation of India Limited, Jaduguda, Maharashtra Association for the cultivation of Science, Pune etc. etc.**

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) A Statement regarding Review by the Government on the working of the Uranium Corporation of India Limited, Jaduguda, for the year 1985-86.

(ii) Annual Report of the Uranium Corporation of India Ltd. Jaduguda, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—3292/86.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1985-86 along with Audited Accounts.

(ii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1985-86.

[Placed in Library. See No. LT—3293/86.]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1985-86 along with Audited Accounts.

(ii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1985-86.

[Placed in Library, See No. LT—3294/86.]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 1985-86 along with Audited Accounts.

(ii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the Wadia Institute of Himalayan Geology Dehradun, for the year 1985-86.

[Placed in Library, See No. LT—3295/86.]

- (5) (i) A copy of Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 1985-86 along with Audited Accounts.

Review by the Government on the working of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1985-86.

[Placed in Library, See No. LT—3298/86.]

- (ii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the Indian National Science Academy, New Delhi, for the year 1985-86.

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Srinagar, for the year 1985-86 along with Audited Accounts.

[Placed in Library, See No. LT—3296/86.]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Calcutta, for the year 1985-86 along with Audited Accounts.

- (ii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the Centre for Electronics Design and Technology, Srinagar, for the year 1985-86.

[Placed in Library, See No. LT—3299/86]

- (ii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the Saha Institute of Nuclear Physics, Calcutta, for the year 1985-86

**Annual Report and Review on the working of the Bharat Electronics Limited, Bangalore for the year 1985-86.**

[Placed in Library, See No. LT—3297/86.]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1985-86.

**THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) :** I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1985-86 together with Audit Report thereon.

- (1) A Statement regarding Review by the Government on the working of the Bharat Electronics Limited Bangalore, for the year 1985-86.

- (2) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (iii) A Statement (Hindi and English versions) regarding

[Placed in Library, See No. LT—3300/86.]

Annual Report and Review on the working of the Centre for Environment, Ahmedabad for the year 1985-86.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : I beg to lay on the Table :—

- (1) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Ahmedabad, for the year 1985-86 along with Audited Accounts.
- (2) A Statement (Hindi and English versions) regarding Review by the Government on the Working of the Centre for Environment Education, Ahmedabad, for the year 1985-86.

[Placed in Library, See No. LT—3301/86.]

12.04 hrs.

#### MESSAGES FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :—

- (i) "In accordance with the provisions of rule 127 of the rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 25th November, 1986, agreed without any amendment to the Delhi Fire Prevention and Fire Safety Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 12th November, 1986".
- (ii) "In accordance with the provi-

sions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 4 Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 17th November, 1986, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

#### Twenty Seventh Report

SHRI M. THAMBI DURAI (Dharamapuri) : I beg to present the Twenty Seventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.05 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

[English]

#### Action taken statements

SHRI E. AYYAPU REDDY : (Kurnool) : I beg to lay on the Table English and Hindi versions of the following statements :

- (1) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 114th Report (Sixth Lok Sabha) on Sugar Exports in 1974 and 1975.